

Central Administrative Tribunal, Principal Bench

Original Application No.175 of 2000

M.A.No.199/2000

New Delhi, this the 8th day of May,2001

Hon'ble Mr.Kuldip Singh,Member (J)

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1. Shri Karambir
S/o Shri Mange Ram
Aged about 34 years
R/o Vill. & P.O.Narwana
(Mirda patti Ward No.1)
Distt. Jinal (Haryana)

2. Shri Rajpal
S/o Shri Bhajan Lal
aged about 37 years
R/o Vill.Khanpur
Post Amargarh
Dist.Jind (Haryana)

- Applicants

(By Advocate: Shri T.D.Yadav)

Versus

1.Union of India,through
General Manager
Northern Railway,Baroda House
New Delhi

2.Divisional Railway Manager
Northern Railway
Delhi Division,
New Delhi

- Respondents

(By Advocate: Sh.R.C.Malhotra,proxy for Sh.R.L.Dhawan)

O R D E R (ORAL)

By Hon'ble Mr.Kuldip Singh,Member(J)

Learned counsel for the applicant seeks permission to withdraw the O.A. The O.A. is dismissed as withdrawn.


(Kuldip Singh)
Member(J)

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